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of the Essential Commodities Act, 1955. [Placed in Library. *See* No. LT-8758/74.]

Annual Report (1973) Pertaining to the Execution of the provisions of the monopolies and restrictive trade practices Act, 1969

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): Sir, I beg to lay on the Table a copy each of the following papers: —

- (i) Third Annual Report pertaining to the execution of the provisions of the Monopolies and Restrictive Trade Practices Act, 1969, for the period from 1st January to 31st December, 1973, under section 62 of the said Act.
- (ii) Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report mentioned at (i) above. [Placed in Library. *See* No. 8791/74 for (i) and (ii).]

श्री प्रकाशबीर शास्त्री (उल्लर प्रदेश) : श्रीमन, मेरा एक व्यवस्था का प्रश्न है। आपको स्मरण होगा, परसों, प्रश्नोत्तर के ठीक समाप्त होते समय, एक प्रश्न इसी प्रकार का था जिसका श्री बेदबत बहुआ ने उस्तर दिया। उसमें मेरा प्रश्न यह था कि मोनोपोली कमीशन के अन्तर्गत कीन कीन कम्पनियां इस प्रकार की हैं जिनके खिलाफ भ्रष्टाचार सिद्ध हुआ है और क्या ऐक्शन लिया गया है। आपने आदेश दिया था कि लम्बी लीस्ट है, देवल पर रख चेंगे। परसों निकल गया, आज निकल गया, कल का दिन भी निकल गया। इससे लगता है यह सरकार इस सदन की कितनी उपेक्षा करती है इसका अनुमान आप लगा सकते हैं। इसलिए आप उनको पुनः आदेश दीजिए कल तक टेबल पर रखें कीनसी कम्मनियां है जिनके खिलाफ ऐक्ज़न लिया गया है। कि पिरवातिः "

Annual Report and Accounts (1973-74) of the Hindustan Latex Limited and Related papers

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FA-

MILY PLANNING (SHRI A.K.M. ISHAQUE): Sir, I beg to lay on the Table, under sub-section (1) of section copy in English and Hindi) of the Eighth M9A of the Companies Act, 1956, a Annual Report and Accounts of the Hindustan Latex Limited, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments or the Comptroller and Auditor General of India thereon. [Placed in Library See No. LT-8818/74].

Reports (1973) of the comptroller andauditor General of India on nationalcoal development corporation limited andcement corporation of India Limited.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table, under clause (1) ol article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports of the Comptroller and Auditor General of India for the year 1973: —

- (i) Union Government (Commercial) Part II—National Coal Development Corporation Limited.
- (ii) Union Government (Commercial) Part HI—Cement Corporation of India Limited. [Placed in Library. *See* No. LT-8789/74 for (i) and (ii).]
 - I. Annual Accounts (1971-72) of theIndian institute of technology, Kharagpurand related papers

II. Audit report on the Accounts (1970-71) of the Indian School of Mines, Dhan-bad

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND .IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): Sir, I beg to lay on the Table:

- "I. A copy each (in English and Hindi) of the following papers:
 - (f) Annual Accounts of the Indian Institute of Technology Kharagpur,